

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 03.07.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/165/2016  
NAME OF THE PETITIONER(S) : S. DHARANI & 2 OTHERS  
NAME OF THE RESPONDENTS : DHARANI TEXTILES PVT LTD & 8 OTHERS  
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
REPRESENTATION BY WHOM

1. HARISHAKAR MANI  
JELIN AHER.

Counsel for Respondent

2. R. VIDHYASHANKAR  
R. ASHOK KUMAR

Counsel for Petitioner

**ORDER**

Counsels for both the parties are present, prayed for an adjournment. At request, the matter stands adjourned. Put up on 23.07.2019 at 10.30 A.M.

MS

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)